

Name of the Corporate Debtor: Colour Roof (India) Limited; Date of Commencement of CIRP: 30-06-2023; List of Creditors as on: 30-08-2024; Name of IP: Mr. Ashutosh Agarwala; Process Number: 2; Last 5 digit of registration number: 11901

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2041544572	1	2041544572	54.74				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	37	3313912	34	1241883	0.03		2070538		Annexure 5
6	Operational creditors (Employees)	116	43529982	81	18671293	0.50		24812913		Annexure 6
7	Operational creditors (Government Dues)	8	2171826742	8	1498605950	40.18		664182508	9038283	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	96	15003804847	96	169633583	4.55	786758903	14047412361		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		258	19264020055	220	3729697281	100.00	786758903	14738478320	9038283	